

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SURINDER S. RATHI

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 3378/2019

RAM BILASH BHAGAT

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(THE SLP IS DISMISSED QUA PETITIONER NO. 2 IN SLP (CRL) NO. 3378/2019 VIDE THIS HON'BLE COURT'S ORDER DATED 15.7.2019
IA No. 61022/2019 - EXEMPTION FROM FILING O.T.)

WITH

SLP(Cr1) No. 7937/2019 (II)

IA No. 55086/2019 - EXEMPTION FROM FILING O.T.)

Date : 26-11-2019 These matters were called on for hearing today.

For Petitioner(s) Mr.Ashish Kumar Upadhyay,Adv.
Mr.Y.Lokesh,Adv.
Mr. P. V. Yogeswaran, AOR

For Respondent(s) Mr.Rakesh Chauhan,Adv.
Mr. Anuvrat Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the parties are present.

In both matters, four weeks' time is given to file counter affidavit.

After expiry of four weeks, list the matters before the Hon'ble Court as per rules.

SURINDER S. RATHI
Registrar